

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1974
ANSWERED ON:08.03.2011
GRANTS FOR PERFORMING ARTISTS
Karunakaran Shri P.

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government proposes to hike the grants for performing artists;
- (b) if so, the details thereof alongwith the number of artists likely to be benefited under the proposed scheme;
- (c) whether the Government proposes to set up a monitoring committee to grade the artists and cultural organisations; and
- (d) if so, the details thereof and the time by which it is likely to be set up?

Answer

MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION AND MINISTER OF CULTURE(KUMARI SHELJA)

(a) & (b): In the Scheme of 'Financial Assistance to Professional Groups and Individuals Engaged for Specified Performing Arts Projects', which has two components viz., salary grant and production grant, the grants have already been revised in the following manner:

- (i) The amount of salary grant for Gurus has been enhanced from Rs. 5,000/- per month to Rs. 10,000/- per month; and for artistes, it has been enhanced from Rs. 3,000/- per month to Rs. 6,000/- per month, w.e.f. 01.04.2008;
- (ii) The maximum number of artistes supported as part of a Group has been raised from 20 to 25, w.e.f 01.04.2009;
- (iii) The maximum amount of Production Grant has been enhanced from Rs. 1,00,000/- to Rs. 5,00,000/- per project, w.e.f 01.04.2009

However, the scheme is under review, for further appropriate modifications.

(c) & (d): No, Sir. In the year 2008, a National Level Coordination and Monitoring Committee was set up, whose terms of reference included grading of artistes and relevant cultural organizations.